

Name of the Scheme	8th plan outlay (Rs. in crore)
8. Integrated project on strengthening post-harvest infrastructure of horticulture crops	47.00
9. Development of marketing for horticultural produce through participation of soft loan	50.00

Mahila Samridhhi Yojana

2653. SHRI SANJAY DALMIA:
SHRI ISH DUTT YADAV:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Mahila Samridhhi Yojana is not being implemented fully in cities; and

(b) if so, the details thereof and the reasons therefor and the steps being taken by Government to implement this scheme in the cities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) No, Sir.

(b) The scheme of MSY was conceived for the empowerment of rural women, hence the same was not launched in urban areas. During 1995-96 Planning Commission was requested to extend the scheme in urban areas, however it was indicated by Planning Commission that any modification could be undertaken only after the Programme Evaluation Organisation's Report.

Import of peritoneal dialysis solution

2653. SHRI ISH DUTT YADAV: Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether it is a fact that Baxter, a foreign-based Company has been

importing Peritoneal Dialysis solution in P.V.C. bags without any payment of customs duty;

(b) whether Government are aware that some Indian Companies are also manufacturing the same solution in the country;

(c) whether such Indian companies are importing raw material for manufacturing PVC bags by paying 80% customs duty; and

(d) if so, what are the reasons for the anomaly?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SHEES RAM OLA): (a) Yes Sir. Peritoneal Dialysis solution is exempted from payment of custom duty on the recommendation of Ministry of Health.

(b) Yes Sir. As per available information, there is ~~one~~ ~~company~~ mainly M/s. Core Healthcare Ltd., licenced by the Government of Gujarat for manufacture of this item i.e. Peritoneal Dialysis solution.

(c) and (d) In accordance with notification No. 46/96-CUS, dated, the 23rd July, 1996, the raw material namely Polyethylene and Co-polymer of Ethylene having specific gravity of less than 0.94 are allowed to be imported at concessional rate of 30% basic duty.

इंडियन रेलवे कंस्ट्रक्शन कम्पनी (इरकॉन) का कार्य-निष्पादन

2655. श्री राम जेटमलानी: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 25 जनवरी, 1996 के "दि स्टेटमैन" में "इरकॉन इंडेक्टेड फॉर यूअर परफॉर्मेंस" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या यह सच है कि पिछले कुछ वर्षों के दौरान "इरकॉन" का कार्य-निष्पादन सन्तोषजनक नहीं रहा है;